

Average time taken in disposal of cases (Punjab) 2019

Current Date	2022-2-21
Data for the year of	2019
Civil Cases	
1. No. of Pending cases as on 1 st January	96136
2. Total Number of Civil Cases Disposed	31277
3. Average time taken for disposal during the year.	786 days
4. Maximum Time taken for disposal	8444 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	95670
Criminal Cases	
1. No. of Pending cases as on 1 st January	63682
2. Total Number of Cases Disposed	35066
3. Average time taken for disposal during the year.	265 days
4. Maximum Time taken for disposal	6898 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	77659
Total (Civil & Criminal)	
1. No. of Pending cases as on 1 st January	159818
2. No. of Pending cases as on 31 December	173329
3. Total No. of Cases Disposed	66343
4. Average Time taken for disposal of cases	511 days approx.

Average time taken in disposal of cases (Haryana) (2019)

Current Date	2022-2-21
Data for the year of	2019-01

Civil Cases

1. No. of Pending cases as on 1 st January	126500
2. Total Number of Civil Cases Disposed	31348
3. Average time taken for disposal during the year.	881 days
4. Maximum Time taken for disposal	8316 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	129339

Criminal Cases

1. No. of Pending cases as on 1 st January	46673
2. Total Number of Cases Disposed	19081
3. Average time taken for disposal during the year.	319 days
4. Maximum Time taken for disposal	7616 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	52382

Total (Civil & Criminal)

1. No. of Pending cases as on 1 st January	173173
2. No. of Pending cases as on 31 st December	181721
3. Total No. of Cases Disposed	50429
4. Average Time taken for disposal of cases	668 days